

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 129
TP 128 of 2016(CP 55 of 2016)

Order under Section 397-398

IN THE MATTER OF:

Avni Dharmesh Patel
V/s
Venus Procon Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..14/09/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Advocate, Mr. Alkesh Jalan appeared virtually.
For the Respondent : Advocate, Mr. Aditya Pandya appeared physically.


ORDER

Pleadings are complete.

We direct the parties to upload pleadings/submissions on E-portal, if already not uploaded.

The matter stands adjourned to 23.11.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)